

**HIGH COURT OF MADHYA PRADESH**

**MCC No.671/2012**

**Indore, Dated : 18.12.2018**

Shri Sandeep Kochatta, learned counsel for the applicant submits that since the parties have amicably settled the matter, therefore, the applicant does not want to press this MCC.

MCC is accordingly dismissed as not pressed.

**(Prakash Shrivastava)  
Judge**